

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(11)

OA/TA/MP No.....199

.....*Vratin Sharma* ⁴⁶²⁵ Versus *U.O.I. 4 others*

Date of Order	Orders
	OA 607/93
<u>26-8-99</u>	D. B. not formed today. <i>30-11-99</i> Be listed before D. B. on..... <i>[Signature]</i> Dy. Registrar <i>26/8/99</i> C.A.T. Jaipur Bench
<i>30.11.99</i>	Proxy of Mr. R. P. Sharma - Mr. P. V. Calla - Court for applicant. Mr. M. R. Jigar - Court for respondents. May be listed for final hearing on <i>23.2.2000.</i> <i>[Signature]</i> (N. P. Nawani) M(A) <i>[Signature]</i> (S. K. Agarwal) M(J)
<i>23.2.2000</i>	None present for the applicant. Mr. P. N. Gati - proxy of Mr. M. R. Jigar - Court for respondents On the perusal of the order sheet it appears that none was present on <i>23.5.97, 14.7.97, 7.11.97, 23.9.98</i> and none is present today. It appears that the applicant has lost interest in this O.A. and the O.A. is dismissed in default for non prosecution on the part of the applicant. <i>[Signature]</i> (N. P. NAWANI) ADMINISTRATIVE MEMBER <i>[Signature]</i> S. K. Agarwal Member (Judicial)

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Applicant at R-2
vide 8447, 8448
Dated 21/3/2000